

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11564/2018

[Arising out of impugned final judgment and order dated 05-02-2018 in FA No. 227/2007 passed by the High Court of Judicature at Allahabad]

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

(IA No. 65666/2018 - EXEMPTION FROM FILING O.T.)

Date : 21-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Laxmi Kant Shukla, Adv.
Mr. V. N. Raghupathy, AOR

For Respondent(s) Mr. Rana Mukharjee, Sr. Adv.
Mr. Garvesh Kabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the petitioner.
2. Leave granted.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR